



2025:DHC:7499-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 7153/2025

MR05741F MAJ GEN DEVENDRA ARORA  
RETD REPRESENTED THROUGH HIS WIFE  
MRS GEETANJALI ARORA .....Petitioner  
Through: Mr. S.S. Pandey, Adv.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Amit Tiwari CGSC, Mr.  
Abhigyan Siddhant GP, Mr. Anurag Sahay,  
Ms. Shruti Gala and Mr. Rohit Kumar,  
Advs. for UOI  
Maj. Anish Muralidhar and Captain Carolin  
Johnson (Army)

**CORAM:**  
**HON'BLE MR. JUSTICE C. HARI SHANKAR**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

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**28.08.2025**

1. Mr. S. S. Pandey seeks leave to withdraw this writ petition as he submits that he would be moving the Armed Forces Tribunal.
2. Accordingly, the writ petition is disposed of as withdrawn with liberty as aforesaid.

**C.HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**AUGUST 28, 2025/dsn**